



High Court, Calcutta
2248-2369 (1st Floor)
2230-7218 (1st Floor)
2248-3357 (2nd Floor)

**GENERAL MEETING OF THE BAR LIBRARY CLUB HELD ON 14TH
AUGUST, 2024 AT 1.45 P.M.**

Mr. Ajoy Krishna Chatterjee, Vice-President chairs the meeting and places the proposed resolution as contained in the notice dated 14.08.2024. After deliberations, the members unanimously passed the following resolution:

“The horrific incident of rape and murder of a young post graduate female trainee doctor at R.G. Kar Medical college and hospital has not only traumatized the medical fraternity but also threatened the very existence of a civil society. We the members of the Bar Library Club Calcutta High Court strongly condemn the barbaric incident and stand in solidarity with the life savers and givers of our society and demand strict punishment of the guilty at the earliest. We further condemn the laxity of the administration to take appropriate immediate action in the matter.”

“Further Resolved that the aforesaid resolution be communicated to the doctors at R.G.Kar Medical College and other bodies/ organisations of Doctors in the State of West Bengal”.

VICE-PRESIDENT
BAR LIBRARY CLUB
HIGH COURT, CALCUTTA

Honorary Secretary
BAR LIBRARY CLUB